

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 115/GT/2013

Date: 27.1.2014

To

Shri Rajeev Hustu
General Manager (Comml.)
NHPC Ltd.
NHPC Office Complex, Sector-33
Faridabad-121 003

Sir,

Subject : Petition No. 115/GT/2013

**Ref.: Letter dated 9.1.2014 of M/s Trilegal on behalf of Respondent
WBSEDCL**

Kindly refer to the above said letter containing submission of the Counsel for the respondent, WBSEDCL, a copy whereof had been addressed to you.

2. In this connection, I am directed to request you, to file your response, on affidavit, on or before 5.2.2014, with copy each to the counsel and the respondent, WBSEDCL.

Yours faithfully,

Sd/-
(B. Sreekumar)
Deputy Chief (Law)

Copy to:

Shri Sakya Singha Chaudhuri, Advocate
M/s Trilegal
A-38, Kailash Colony
New Delhi-110 048